GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 2377 TO BE ANSWERED ON 08/08/2025

HOUSES UNDER PMAY-G IN ANDHRA PRADESH UNDER PM-JANMAN FOR PVTG COMMUNITIES

2377 Shri Yerram Venkata Subba Reddy:

Will the Minister of Rural Development be pleased to state:

- (a) whether it is a fact that the Ministry has sanctioned 42,000 houses under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) in Andhra Pradesh under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) for Particularly Vulnerable Tribal Groups (PVTG) communities;
- (b) if so, the details thereof, district-wise;
- (c) the number of houses that have so far been handed over to the beneficiaries, district-wise;
- (d) whether the progress of implementation is as per schedule since the Mission period is going to be over in 2026; and
- (e) if not, the steps being taken to quicken the process and achieve the target before the end of the Mission period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a) to (c): The Pradhan Mantri Janjatiya Adivasi Nyaya Maha Abhiyan (PM- JANMAN) has been launched by Ministry of Tribal Affairs to address the critical gaps in the well-being of Particularly Vulnerable Tribal Groups (PVTGs) across the Country. The PM-JANMAN aims to implement 11 pivotal interventions spanning 9 key Ministries including this Ministry for 3 years from FY 2023-24 to 2025-26. The provision of pucca house to the PVTG households is one of the interventions under the PM JANMAN which is being implemented by this Ministry through Pradhan Mantri Awaas Yojana Gramin (PMAY-G).

The district-wise detail of houses sanctioned and houses completed in the State of Andhra Pradesh is as under (as on 04.08.2025),

SNo	District Name	Houses Sanctioned by State	Houses Completed
1	Alluri Sitharama Raju	34,226	2,041
2	Eluru	550	127
3	Nandyal	556	9
4	Palnadu	763	93
5	Parvathipuram Manyam	5,169	166
6	Prakasam	612	28
7	Srikakulam	1,534	. 19
8	Vizianagaram	183	37
	Total	43,593	2,520

- (d) & (e): The Ministry is committed to achieve target of construction of 4.90 lakhs pucca houses by 31st March, 2026. Against the target, a total of 4.67 lakh houses have been sanctioned to the beneficiaries by the states and 1.61 lakh completed as on 04.08.2025. Further, the Ministry is taking the following initiatives to ensure monitoring and timely completion of the houses for smooth implementation of PM-JANMAN:
- i. Timely allocation of targets to the States.
- ii. Micro monitoring of house sanction and completion through workflow enabled transaction-based MIS-AwaasSoft.
- iii. Regular review by Minister/ Secretary/ Deputy Director General.
- iv. Separate review of States with high targets.
- v. Timely release of funds to the States and follow up with the States for onward release to beneficiaries.
- vi. Training to Rural Masons under Rural Mason Training (RMT) programme to make available pool of trained rural masons for faster construction of quality houses.
- vii. Regular follow up with States and other stakeholders for resolution of technical issues including PFMS issues.
